

(c) the steps being taken by Government for protecting the interests of the workers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Out of three mills run by NTC in Eastern Uttar Pradesh, Modernisation proposal at an investment of Rs. 479 lakhs has been approved in respect of Swadeshi Cotton Mills, Maunath Bhajan and is under implementation. In respect of Swadeshi Cotton Mills, Naini and Raibareli Textile Mills, Raibareli, Modernisation Schemes are under consideration/under preparation.

(b) No textile mill under NTC was closed due to strike and or lockout during the last one year in eastern Uttar Pradesh.

(c) Does not arise.

[English]

Strike by Junior Doctors in Dr. R.M.L. Hospital

283. **SHRIMATI CHENNUPATI VIDYA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have taken note of the Junior doctors strike in R.M.L. Hospital recently;

(b) if so, the details of their grievances; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) During the recent past, there has been no strike by Junior doctors in Dr. R.M.L. Hospital.

(b) and (c). Does not arise.

[Translation]

Increase in Rates of Land for Housing Societies

284. **SHRI MADAN LAL KHURANA:**
SHRI MADHAVRAO SCINDIA:
SHRI K.S. RAO:
SHRISARJUPRASAD SAROJ:
SHRI C.P. MUDALA GIRIYAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present number of registered Co-operative Group Housing Societies in Delhi;

(b) whether it is a fact that the Delhi Administration had sharply increased the rates of the land to be allotted to these cooperative societies;

(c) whether it is a fact that rates of land now reduced by Government are still high and are not acceptable to the people of Delhi;

(d) the previous, enhanced and the present rates thereof;

(e) the steps being taken by Government to further reduce the rates of land;

(f) whether D.D.A. has prepared any seniority list of Cooperative Group Housing Societies for allotting land to them in Papan Kalan; and

(g) if so, the details thereof and when the land is likely to be allotted to these societies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 2,017.

(b) to (e). The details of rates of land zone wise are given as under:—

STATEMENT

<i>Sr.No.</i>	<i>Zone</i>	<i>Previous rates (valid) upto 31-8-88</i>	<i>Enhanced rates 1-4-89</i>	<i>Present rates 31-03-90</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
			Per Sq. m.	
1.	South/Papankalan	Rs. 450/-	Rs. 1,375/-	Rs. 975/-
2.	West & North	Rs. 425/-	—	Rs. 950/-
3.	East & Rohini	Rs.400/-	—	Rs. 925/-

The present rates are based on estimated cost of acquisition and development without any extra levy, and hence there is little scope for reduction.

(f) The list is being prepared by the DDA.

(g) As per DDA's plans, this work would commence within the current year.

Entrance Examination of Medical Colleges

285. SHRI HARSHVARDHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether waiting list along with the result has been published in respect of entrance examination for admission into medical colleges conducted by Central Board of Secondary Education; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The Central Board of Secondary Education has reported that the Waiting List has been made public and is being published in the Newspapers and that candidates in the waiting list are being informed separately by post.

[English]

Students Selected for Post Graduate Medical Courses by ANMS

287. SHRI EDUARDO FELLEIRO:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the All India Institute of Medical Sciences conducted an examination on all-India basis for selection of students for post-graduate medical courses like M.D., M.S. etc.;

(b) if so, when were the results of the above examination published;

(c) whether the students selected for the above post-graduate medical courses have not yet been admitted to any colleges so far; and

(d) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes, Sir/Madam.

(b) The result was declared on 22nd March, 1990 by A.I.I.M.S.

(c) and (d). The matter of allotment of post-graduate medical courses to select students has been taken up with the Supreme Court of India seeking certain clarifications and the matter is before the Hon'ble Court for decision.

[Translation]

F.P. Unit in Rosarha Bihar

288. SHRI DASAI CHOWDHARY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that Rosarha Parliamentary Constituency (Bihar) is industrially backward;

(b) whether fruits like lichi, mango, tomato, guava are being produced in the above said area on a large scale but due to lack of some food processing industry farm-